

ITEM NO.27

REGISTRAR COURT. 2

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 22665/2022

RANJITA D S & ORS.

Petitioner(s)

VERSUS

THE DIVISIONAL MANAGER UNITED INDIA INSURANCE CO LTD & ANR.

Respondent(s)

Date : 24-01-2023 This petition was called on for hearing today.

For Petitioner(s)

Ms. Supreeta Sharanagouda, AOR
Mr. Sharanagouda Patil, Adv.

For Respondent(s)

Mr. Kailash Prashad Pandey, AOR
Dr. Anand Vardhan Sharma, Adv.
Ms. Shashi Bhushan, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Despite due service, none appears on behalf of respondent no. 2.

Counter affidavit has already been filed on behalf of respondent no. 1.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

S.P.S. LALER
Registrar

pm